

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH : JAIPUR.

Date of Order : 03.09.2001.

R.A. No. 27/2001

in

O.A. No. 93/1997.

R. N. Pathak son of Late Shri D.N. Pathak, aged about 60 years, retired Passenger Guard scale Rs.5000-8000 from Western Railway, Gangapur City, Kota Division, resident of 6-A, Kalyan Puri, Ram Nagar, Sodala, Jaipur.

APPLICANT...

VERSUS

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. The Chief Personnel Officer, Western Railway, Churchgate, Mumbai.
3. The Divisional Railway Manager, Western Railway, Kota Division, Kota.

RESPONDENTS.

ORDER

(per Hon'ble Mr. Gopal Singh)

In this Review Application a prayer has been made to recall our order dated 26.07.2001 passed in OA No. 93/97 and to decide afresh the case after summoning the official records of the applicant and rehear the case.

2. We do not find any substance or any reason to summon the official records and rehear the case. We have already considered the contentions of the rival parties. As such we do not find any error apparent on the face of records.

3. The RA is therefore, liable to be dismissed, and is accordingly dismissed by circulation.

*Gopal Singh*  
(GOPAL SINGH)  
Adm. Member

*AMM*  
(A.K. MISRA)  
Judi. Member